

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.232  
CP 32 of 2020

**Proceedings under Section 241 of Co. Act, 2013**

**IN THE MATTER OF:**

Neetaben Prabhubhai Patel

.....Applicant

V/s

Nishant Infrastructure Pvt Ltd & Ors

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Saurin Mehta, Adv. a.w. Mr. Krishal Patel, Adv.

For the Respondent

: Mr. Arjun Seth, Adv. a.w. MS Rhea Sevak, Adv. for,  
Adv. R-2

**ORDER**

Ld. Counsel for the applicant seeks time to suggest the name of mediator by next date of hearing.

List for further consideration on 25.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**